

Email

dj-pau-ua

**Fwd: Newsletter of the eCommittee – February, 2021**

**From :** Uttrankhand CENTRAL PROJECT  
COORDINATOR <cpc-uk@aij.gov.in>

Mon, Jun 21, 2021 11:15 AM

**Subject :** Fwd: Newsletter of the eCommittee –  
February, 2021

**To :** District and Sessions Judge Almora <dj-alm-ua@nic.in>, District and Session Court Bageshwar <dj-bag-ua@nic.in>, District Judge Chamoli <dj-cha-ua@nic.in>, DJ Champawat <dj-chp-ua@nic.in>, District Judge Dehradun <dj-deh-ua@nic.in>, District Judge Judge <dj-har-ua@nic.in>, District judge, Nainital <dj-nai-ua@nic.in>, dj-pau-ua <dj-pau-ua@nic.in>, District Judge <dj-pit-ua@nic.in>, District Court <dj-rud-ua@nic.in>, District Judge <dj-teh-ua@nic.in>, District Court U.S.Nagar <dj-usn-ua@nic.in>, District Judge <dj-utt-ua@nic.in>

Sir,

Kindly find below the link of the Newsletter of the eCommittee for the month of February 2021, received from Hon'ble eCommittee, Supreme Court of India.

<https://ecommitteesci.gov.in/publication/e-committee-newsletter-february-2021/>

In this regard, I have been directed to request you to circulate the same amongst all the Judicial Officers in your goodself Judgeship through email only.

It is also requested to make available this newsletter on the website of your District court.

You are, therefore informed accordingly.

Regards,  
Ambika Pant  
Registrar (Computer)/CPC  
High Court of Uttarakhand  
Nainital

*Sydney Anand*  
to circulate on  
the division  
*[Signature]*  
District & Sessions Judge  
Pauri Garhwal